

STATEMENT

Finance Assistance provided to various States under Operation Flood-III programme during 1988-89, 1989-90 and 1990-91

(Rs. in lakh)

State	1988-89	1989-90	1990-91 (Provisional)
Andhra Pradesh	535.29	464.56	627.63
Assam	101.49	25.67	16.37
Bihar	209.09	269.69	179.87
Goa	8.41	10.87	8.81
Gujarat	780.82	390.01	1119.01
Haryana	56.94	97.43	140.49
Himachal Pradesh	4.06	9.01	7.85
Karnataka	797.04	656.20	456.94
Kerala	291.35	131.68	106.27
Jammu & Kashmir	—	0.13	—
Madhya Pradesh	277.64	6.22	287.62
Maharashtra	399.46	81.09	126.43
Manipur	—	—	0.36
Mizoram	—	—	—
Nagaland	1.24	0.27	—
Orissa	65.43	65.46	64.73
Pondicherry	14.34	12.02	10.63
Punjab	358.37	216.02	892.67
Rajasthan	451.03	127.29	70.94
Sikkim	0.16	0.22	1.42
Tamil Nadu	96.28	221.26	430.51
Tripura	0.25	0.08	0.80
Uttar Pradesh	703.85	142.12	347.13
West Bengal	19.30	25.19	296.00

*[English]***Armed Forces Special powers act in Arunachal Pradesh**

3965. SHRI LAETA UMBREY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have enforced the 'Armed Forces Special Powers Act, 1958' in the State of Arunachal Pradesh;

(b) if so, the reasons therefor; and

(c) the time by which it is likely to be withdrawn from the State?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c) In view of the continuing insurgent activities by some secessionist organisations in the region, the whole of the area of five kilometres along and extending upto the international boundary adjoining the State of Nagaland and the Tirap and the Changlang districts of Arunachal Pradesh has been declared as 'disturbed area'

under the Armed Forces (Special Powers) Act, 1958. The present situation in the area does not warrant the withdrawal of the Act.

*[Translation]***Shifting of Office of Post Master General in Rajasthan**

3966. PROF. RASA SINGH RAWAT: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Starred Question No. 103 on January 3, 1991 and state:

(a) the reasons for not shifting the Post Master General's Office from Jaipur to Ajmer in Rajasthan so far; and

(b) the time by which the office is likely to be shifted and start functioning there?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The orders for shifting the office of the Postmaster General, Eastern Region, Rajasthan from Jaipur to Ajmer with effect from 1.2.91 were issued on 10.1.91 and in compliance thereof Postmaster General, Eastern Region